



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
AUGUST 1936—			
7th, Friday	.. 6-00 P.M.	Leave Puri	.. By Special train.
8th, Saturday	.. 8-22 A.M.	Arrive Chakradharpur (Private arrival).	
		DETRAIN.	
	8-30 A.M.	Leave Chakradharpur	.. By car.
	About 11-00 A.M.	Arrive Government House, Ranchi.	

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
AUGUST 1936—			
9th, Sunday	..	HALT.	
and	..		
10th, Monday	..		
11th, Tuesday	..	5-00 P.M.	Leave Government House, By car. Ranchi.
	About		
	7-30 P.M.	Arrive Chakradharpur.	
		ENTRAIN.	
12th, Wednesday	..	1-07 A.M.	Leave Chakradharpur By Special train. (Private departure).
		7-00 A.M.	Arrive Sambalpur.
		7-30 A.M.	Detrain (Public Arrival). Drive to Circuit House.
13th, Thursday	..	HALT.	
to	..		
18th, Tuesday	..		
19th, Wednesday	..	6-45 P.M.	Leave Circuit House .. By car.
		6-55 P.M.	Arrive Sambalpur Station
		ENTRAIN.	
		7-00 P.M.	Leave Sambalpur (Private By Special train. departure).
20th, Thursday	..	3-30 P.M.	Arrive Puri (Private arrival). Detrain and drive to Government House.
		PARTY.	

His Excellency the Governor.

Lady Hubback.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Honorary Lieutenant and Risaldar Major Muhammad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK,

Private Secretary to His Excellency the
Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 22nd July 1936.

✓ No. 2543—2E-18-36-A.—The report of the Central Examination Committee, Bihar, having been received, the result of the first half-yearly Departmental Examination of Deputy Collectors and other officers held from 20th to 24th April 1936 is published for general information :—

I.—CIVIL OFFICERS.

A.—Higher Standard.

(i) The officers of the Orissa Civil Service (Executive Branch) named below have passed the Higher Standard Examination* completely having now passed in the subject mentioned opposite their names :—

Name.	Subject now passed.
1. Babu Ratnakar Law, Part I. Sharangi.	
2. Babu Pran Nath Law, Part I. Mahanti.	

* The Higher Standard Examination do not include Accounts.

(ii) The officer of the Orissa Civil Service named below has passed the Higher Standard Examination partially being still liable to examination in the subjects mentioned opposite his name in order to pass completely by that standard :—

Name.	Now passed in—	Still liable to examination in—
Maulavi Moin-ud-din Ahmad.	Oriya ..	Law, Parts I and II.

(iii) The officer of the Subordinate Civil Service named below has passed the Higher Standard Examination partially being still liable to Examination in the subject mentioned opposite his name in order to pass completely by that standard :—

Name.	Now passed in—	Still liable to examination in—
Babu Braja Mohan Mahapatra.	Law, Part I with books.	Oriya.

B.—Lower Standard.

I. The officers named below have passed the Lower Standard Examination* completely having now passed in that standard in the subject mentioned opposite their names :—

Name.	Subject now passed.
1. Babu Ratnakar Sharangi.	Hindustani.
2. Babu Nagari Mohan Patnaik.	Hindustani.
3. Babu Braja Mohan Mahapatra.	Hindustani.

* The Lower Standard Examination do not include Accounts.

C.—Accounts.

The following officer has passed in Accounts :—

Maulvi Moin-ud-din Ahmad.

The 28th July 1936.

No. 2738-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure 1898 (Act V of 1898), the Governor is pleased :—

- (a) to confer upon the gentleman mentioned in column (4) of the following table, who has been appointed to be the President of the Panchayat of the Union noted against his name in the Sadr subdivision of the district of Puri in place of the gentleman mentioned in column (5) (who was appointed for a

II.—POLICE OFFICER.

The officer named below has passed in the subjects mentioned opposite his name :—

Name.	Subjects now passed.
Babu Srikanta Ghosh.	Criminal Law with books, Lower Standard, Accounts and Oriya, Lower Standard.

III.—PUBLIC WORKS DEPARTMENT OFFICER.

The officer named below has passed in the subject mentioned opposite his name :—

Name.	Subject now passed.
Mr. W. R. Fleury ..	Law, Part C.

IV.—EXCISE OFFICER.

The officers named below have passed in the subject or subjects mentioned opposite their name :—

Name.	Subject or subjects now passed.
1. Babu Debendra Nath Rath.	Excise Law, Higher Standard, Excise Rules and Procedure, Lower Standard.
2. Babu Surjyamani Das.	Excise Law, Lower Standard.

P. T. MANSFIELD,

Chief Secretary to Government.

The 27th July 1936.

No. 2649—4P-16-35-A.—Under section 30 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Government of Orissa are pleased to invest Mr. P. S. Visvanatha Ayyar, I.C.S., Subdivisional Officer of the Khondmals, with powers to try as a Magistrate all offences not punishable with death.

period of three years under notification no. 1476-P. R., dated the 20th May 1935) the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limit of the said Union; and

- (b) to declare that the said gentleman mentioned in column 4 of the following table may exercise the said powers during the unexpired portion of the period of three years ending on the 12th March 1938 for which the gentleman mentioned in column (5) was empowered to hold the office of the said Panchayat under notification no. 1476-P. R., dated the 20th May 1935.

Name of subdivision.	Name of police-station.	Union no.	Name of President.	In place of
1	2	3	4	5
Sadr subdivision ..	Delang police-station.	IV	Babu Bauri bandhu Ranasingh.	Babu Brajakishore Ray.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 27th July 1936.

No. 2854.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Puri Town Mochi Co-operative Society bearing registration no. 123/O of 8th January 1923 in the district of Puri, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Lakhmiparayan Panda, Manager of the Puri Central Co-operative Bank, Limited, to be liquidator of the abovenamed society and direct that

any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,

Deputy Registrar, Co-operative Societies, Orissa.

CIVIL MEDICAL DEPARTMENT.

NOTIFICATION.

The 23rd July 1936.

No. 5040.—Civil Assistant Surgeon Dr. Prakash Chandra Das, of the Angul Subdivisional Hospital, is granted under the rules 284, 289 to 291 of the Bihar and Orissa Service Code, leave on average pay on medical certificate for four months, with effect from the 14th April 1936 afternoon.

G. VERGHESE, MAJOR, I.M.S.,

Director of Health and Prisons Services, Orissa.

ELECTION OF DISTRICT BOARD MEMBERS.

NOTIFICATION.

The 23rd July 1936.

In accordance with rules 25 (2), 26 and 33 of the District Board Electoral Rules published by the authority of Government in notification no. 10408-L. S.-G., dated the 24th November 1923, the table below is published for general information showing the programme of a by-election for a member of the Balasore district board made necessary by the decease of Babu Rajani Kanta Patnaik:—

Table.

Number and name of electoral Circle.	Returning Officer appointed under rule 25.	Date fixed under rule 26.			Hours of polling.
		For by-election.	For nomination of candidates.	For scrutiny of nomination papers.	
1	2	3	4	5	6
VIII Soro (Sabik) ..	Subdivisional Officer, Sadr.	14th September 1936.	28th August 1936.	31st August 1936.	10 A.M. to 5 P.M.

M. HAMID,

District Magistrate, Balasore.